

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD

R/SPECIAL CIVIL APPLICATION NO. 16047 of 2020

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SHIVI RAVI AGRAWAL

Versus

BAR COUNCIL OF INDIA (THROUGH CHAIRMAN)

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Appearance:

MR VAIBHAV A VYAS(2896) for the Petitioner(s) No. 1
for the Respondent(s) No. 1,2

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CORAM: HONOURABLE MR. JUSTICE S.H.VORA

Date : 15/12/2020

ORAL ORDER

Notice returnable on 21.12.2020. Learned advocate Mr. R.C.Jani waives service of notice on behalf of respondent No.2 – Bar Council of Gujarat. Direct service through electronic mode is permitted.

SATISH

(S.H.VORA, J)

THE HIGH COURT
OF GUJARAT

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